

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 228 of 2016 &
IA Nos. 491 & 492 of 2016**

Dated: 16th September, 2016

In the matter of:

Mukund V. Bhandare

... Appellant(s)

Vs.

Bureau of Energy Efficiency & Anr.

... Respondent(s)

ORDER

The Court could not assemble on 15.09.2016 due to fire in the building.
As agreed by the parties list the matter on **06/10/2016**.

Court Master